

**[To be published in the Gazette of India, Extraordinary, Part-II, section 3, sub-section (ii)]**

Government of India  
Ministry of Finance  
(Department of Revenue)  
Central Board of Indirect Taxes and Customs  
Directorate of Revenue Intelligence

**Notification No. 35/2020-Customs (N.T./CAA/DRI)**

New Delhi, dated the 10.08.2020

S.O. (E). - In pursuance of notification No. 60/2015-Customs (N.T.), published *vide* number G.S.R. 453(E), dated 4<sup>th</sup> June 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), and as amended by notification No. 133/2015-Customs (N.T.), published *vide* number G.S.R. 916(E) dated 30<sup>th</sup> November 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), issued by the Government of India, Ministry of Finance, Department of Revenue, under clause (a) of section 152 of the Customs Act, 1962 (52 of 1962), the Director General, Revenue Intelligence, hereby appoints officers mentioned in column (5) of the Table below to act as a common adjudicating authority to exercise the powers and discharge the duties conferred or imposed on officers mentioned in column (4) of the said Table in respect of noticees mentioned in column (2) of the said Table for the purpose of adjudication of show cause notices mentioned in column (3) of the said Table, namely:-

**TABLE**

<b>S. No.</b>	<b>Name of Noticee (s) and Address</b>	<b>Show Cause Notice Number and Date</b>	<b>Name of Adjudicating Authorities</b>	<b>Common Adjudicating Authority appointed</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>	<b>(4)</b>	<b>(5)</b>
1.	M/s. Rex-Tone Industries Limited, Office No. 501, Advent Atria, ChincholiBunder Road, Malad (W), Mumbai-400064 and Sh. Kamleshkumar K. Joshi, President-Manufacturing, M/s. Rex-Tone Industries Limited, Office No. 501, Advent Atria, ChincholiBunder Road, Malad (W), Mumbai-400064.	F. No. DRI/AZU/JRU-48/Inq-08/2019 dated 29.06.2020 read with corrigendum dated 15.07.2020.	Principal Commissioner/ Commissioner of Customs, Nhava Sheva-I, Jawaharlal Nehru Custom House, Raigad.  Principal Commissioner/ Commissioner of Customs, Nhava Sheva-II, Jawaharlal Nehru Custom House, Raigad.  Joint/Additional Commissioner of Customs, Port User Building, Mundra Port, Mundra  Joint/Additional Commissioner of Customs, Air Cargo Complex, Sahar, Andheri (E), Mumbai  Joint/Additional Commissioner of Customs, ICD Dashrath, Inland Container Depot (ICD /CFS - Dashrath),	Principal Commissioner/ Commissioner of Customs, Nhava Sheva-I, Jawaharlal Nehru Custom House, Raigad.

			Near Indira Nagar Colony, Vadodara	
			Joint/Additional Commissioner of Customs, Kandla, Custom House, Near Balaji Temple, Kandla.	
			Joint/Additional Commissioner of Customs, Air Cargo Complex, Old Airport, Shahibaug, Ahmedabad	
			Joint/Additional Commissioner of Customs, Inland Container Depot-Sabarmati Khodiyar, S.G. Highway, Jamiyatpura, Village, Gandhinagar, Ahmedabad.	
2.	M/s. Sony India Pvt. Ltd., A-18, Mohan Cooperative Industrial Estate, Mathura Road, New Delhi-110044 and 2 others.	F. No. DRI/CoZU/CHN/33/Enq-33/18 dated 19.03.2020.	Commissioner of Customs (Nhava Sheva-V), Jawaharlal Nehru Custom House, Raigad.	Principal Commissioner/ Commissioner of Customs (Nhava Sheva-V), Jawaharlal Nehru Custom House, Raigad.
			Deputy Commissioner of Customs (Group VA), Air Cargo Complex (Import), New Custom House, New Delhi.	
3.	M/s. Adit Infratel Private Limited, A-45/27 DLF City Phase-I, Gurgaon-122002	DRI F. No. DRI/NRU/CI-26/Int-0/Enq-129/2018 dated 14.07.2020	Principal Commissioner/ Commissioner of Customs (Import), Air Cargo Complex, New Custom House, Delhi.	Principal Commissioner/ Commissioner of Customs (Import), Air Cargo Complex, New Custom House, Delhi.
			Joint/Additional Commissioner of Customs (Import), Inland Container Depot-Tughlakabad, Delhi.	
			Joint/Additional Commissioner of Customs, Inland Container Depot-Patparganj, Delhi.	
			Assistant/Deputy Commissioner of Customs (Group VA), Nhava Sheva-V, Jawaharlal Nehru Custom House, Raigad.	
4.	M/s. Gujarat Fluorochemicals Ltd., Survey No. 26-27 & 16/3, Ranjitnagar, Vill-Devgarbaria, Taluka-Panchmahal,	F. No. DRI/KZU/CF/Enq-99 (Int-09)/2018 dated 01.07.2020	Principal Commissioner/ Commissioner of Customs (Nhava Sheva-II), Jawaharlal Nehru Custom House, Raigad.	Additional Director General (Adjudication), Directorate of Revenue Intelligence,

	Gujarat-389380		Principal Commissioner/ Commissioner of Customs, Near All India Radio, Navrangpura, Ahmedabad	Mumbai (For Sl. No. 4 and 5 of the Table).
			Principal Commissioner/ Commissioner of Customs, Custom House, Near Balaji Temple, Kandla.	
			Principal Commissioner/ Commissioner of Customs (Group-VII), Export Commissionerate, Air Cargo Complex, Sahar, Andheri (E), Mumbai.	
5.	M/s. Sanathan Textiles Pvt. Ltd., 15 <sup>th</sup> Floor, D-Wing, Trade World Building, Kamala Mills Compound, SenapatiBapatMarg, Lower Parel (W), Mumbai-400013.	F. No. DRI/KZU/CF/Enq- 51 (Int-09)/2018 dated 01.07.2020	Principal Commissioner/ Commissioner of Customs (Nhava Sheva-II), Jawaharlal Nehru Custom House, Raigad.	
			Principal Commissioner/ Commissioner of Customs, Near All India Radio, Navrangpura, Ahmedabad.	
6.	M/s. Max Pure Water System Pvt. Ltd., SY. No. 100, Plot No. 170/2, Near Bharat Petrol Pump, PunaKumbharia Road, Saroli, Surat, Gujarat-395010 and Sh. KailashMangilal Shah, Director, M/s. Max Pure Water System Pvt. Ltd., 301, A-Tower, Krish Enclave, Opposite Meghsarman Apartment, City Light, Surat.	F. No. DRI/MZU/F/Int- 27/Maxpure/2019 dated 06.02.2020.	Joint/Additional Commissioner of Customs, O/o Principal Commissioner of Customs, Custom House, Port User Building, Mundra Port, Mundra.	Joint/Additional Commissioner of Customs (Import), Nhava Sheva-V, Jawaharlal Nehru Custom House, Raigad.
			Joint/Additional Commissioner of Customs (Import), Nhava Sheva-V, Jawaharlal Nehru Custom House, Raigad.	
7.	M/s. Air Asia (India) Limited, Alpha-3 Building, Ground Floor, KIAL, Devanahalli, Bengaluru-560300	DRI F. No. DRI/BZU/S- IV/Enq-28/Int- 03/2018 dated 16.07.2020.	Principal Commissioner/ Commissioner of Customs, Airport & Air Cargo Complex, Bengaluru International Airport, Devanahalli, Bangalore.	Principal Commissioner/ Commissioner of Customs, Airport & Air Cargo Complex,

	and also at 4 <sup>th</sup> Floor, RMZ Galleria, Yelahanka, Bengaluru-560064  and Sh. Sudharshan C.R.H., Then Stores Inspector, Engineering Department, M/s. Air Asia (India) Limited, Alpha-3 Building, Ground Floor, KIAL, Devanahalli, Bengaluru-560300.	(SCN No. 19/2020 DRI BZU)	Principal Commissioner/ Commissioner of Customs (Import), Air Cargo Complex, New Custom House, New Delhi.	Bengaluru International Airport, Devanahalli, Bengalure.
8.	M/s. M.Tech Solutions India Pvt. Ltd., #201, Indraprastha Equinox, 2 <sup>nd</sup> Floor, Plot No. 23, 100 Feet Inner Ring Road, Koramangala, Bengaluru-560095 and Sh. Bhavin Bhatt, Regional Director, M/s. M.Tech Solutions India Pvt. Ltd., #201, Indraprastha Equinox, 2 <sup>nd</sup> Floor, Plot No. 23, 100 Feet Inner Ring Road, Koramangala, Bengaluru-560095.	DRI F. No. DRI/BZU/S- IV/Enq-33 (Int- Nil)/2019 dated 05.03.2020 (SCN No. DRI/BZU/03/2020)	Principal Commissioner/ Commissioner of Customs, Airport and Air Cargo Complex, Devanahalli, Bengalure.  Principal Commissioner/ Commissioner (Import), Air Cargo Complex, Sahar, Andheri (East), Mumbai.  Principal Commissioner/ Commissioner of Customs (VII), Air Cargo Complex, New Custom House, GST Road, Meenambakkam, Chennai.  Principal Commissioner/ Commissioner of Customs (Import), Air Cargo Complex, New Custom House, New Delhi.  Principal Commissioner of Customs, Custom House, Near All India Radio, Navrangpura, Ahmedabad.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Delhi.

[F. No. DRI/HQ-CI/50D/CAA-20/2020]

(JASPREET SINGH SUKHIJA)  
JOINT DIRECTOR

Copy forwarded for information and updation of record to:

1. Common Adjudicating Authority as per Column (5) of the table for adjudication of the case.
2. Adjudicating authorities as per column (4) of the table.
3. Principal Additional Director General/Additional Director General, DRI- Ahmedabad, Bangalore, Cochin, Lucknow and Mumbai with the request to inform all the noticees to the show cause notices, pertaining to his zone, regarding appointment of Common Adjudicating Authority. It is also requested to send the case file alongwith copy of SCN, RUDs and acknowledgement of the Show Cause Notice to the Common Adjudicating Authority appointed.